

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item No. 29  
CA Nos.1089/2019, 1496/2022  
CA Nos. 487/2019, 1704/2022  
In  
CP (IB) No. 36/Chd/Pb/2018  
(Admitted Matter)**

**Under Sections 9 & 60(5), 66 & 67  
IBC 2016, 7 & 31 read with 39 IBC  
2016, Rule 11 NCLT**

**In the matter of:-**

Allahabad Bank ...Petitioner

Vs.

JVR Forgings Ltd. ...Respondent

**Present through Video Conferencing:**

Mr. G.S. Sarin, Practising Company Secretary for applicant in CA No. 1089/2019 and CA No.487/2019  
Mr. Anand Chibbar, Senior Advocate with Dr. Rajansh Thukral, Mr. Rajiv K Virmani and Mr. Anuj Malhotra, Advocates for Ex. Director Mr. Gaurav Singhal.

**CA No.1089/2019**

Heard. This CA was filed for condonation of delay of 253 days for filing the CA No.947/2019. CA No.947/2019 is already withdrawn vide order dated 11.11.2022, so this CA No.1089/2019 rendered infructuous and disposed of accordingly.

**CA No.1496/19 and 487/19**

It is stated by learned Senior Advocate for Ex Director Mr. Gaurav Singhal that writ petition has been filed before the Hon'ble Punjab and Haryana High Court by the Ex. Director Mr. Gaurav Singhal in which the Hon'ble High Court has

stayed the approval of the Resolution Plan vide order dated 30.11.2022 and next date of hearing before the Hon'ble High Court is 12.01.2023. So, let the matter be listed for 20.01.2023.

**CA No.1704/22**

Progress report for the period from 01.08.2022 to 30.10.2022 along with affidavit has been filed by Mr. Hemanshu Jetley, Resolution Professional. The same is taken on record subject to just exceptions. Thus, IA No1704/22 is disposed of accordingly.

SD/-  
(Subrata Kumar Dash)  
Member (Technical)

SD/-  
(Harnam Singh Thakur)  
Member (Judicial)

December 01, 2022  
DS